

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION No. 383 of 2023**

IN THE MATTER OF:

President Garden City Residential Welfare Society ... Applicant

VERSUS

State of Punjab . . . Respondents

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N.D.O.H - 22.10.2024

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NEW DELHI
DATED: 19 .10.2024

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

Original Application No. 383 of 2023

President Garden City Residential Welfare Society

... Applicant

Versus


State of Punjab

.... Respondents

Reply / Status Report of Environmental Engineer, Regional Office-2, Ludhiana on behalf of Punjab Pollution Control Board i.e. respondent no.1

Respectfully Showeth:

1. That the above-mentioned case is pending before the Hon'ble National Green Tribunal. In compliance to various directions of the Hon'ble National Green Tribunal issued from time to time in the above-mentioned case, the respondent Punjab Pollution Control Board is filing replies / status reports before this Hon'ble Tribunal. The status reports dated 04.01.2024, 22.07.2024, 23.07.2024 earlier filed by the Board in the case may kindly be read as the part of reply to the present status report.
2. That during the hearing the case on 25.07.2024, the Counsel for Respondent No. 5 submitted that a Sewage Treatment Plant (STP) has been set up with the capacity of 20 KLD to cater the need of 9.5 acres on which the colony named 'Garden City' is located. However, this fact


Environmental Engineer
Punjab Pollution Control Board
Regional Office-II, Ludhiana


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was disputed by the Applicant by submitting that the STP is not operational. The Hon'ble National Green Tribunal was pleased to pass an order dated 25.07.2024 thereby directing the Board to file a report in this regard. The relevant extract of paragraph 3 of the order dated 25.07.2024 is reproduced herein below for kind perusal and reference:

3. Learned Counsel for the Punjab Pollution Control Board (PPCB) is directed to file a report in respect of setting up, functioning and compliance of the norms by the STP after carrying out the spot inspection at-least one week before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

3. That in compliance to the order dated 25.07.2024 of this Hon'ble Tribunal, the site of residential colony was visited by the officers of the Board on 24.08.2024 and the Sewage Treatment Plant installed in the colony was found locked and no one was available at the site to open the lock. The site was again visited by the officer of the Board on 04.09.2024 and the Sewage Treatment Plant was found in operation. The officer has collected the sample from the inlet as well as outlet of Sewage Treatment Plant and the samples were sent to the laboratory of the Punjab Pollution Control Board at Ludhiana for analysis. The relevant facts with regard to the collection and analysis of samples are given below.


- a) A copy of the data sheet prepared by the officer of the Board at the time of visit and collection of samples and also signed by Sh. Ravi Kumar, STP operator is enclosed as **Annexure-A**.
- b) The samples were analyzed for the 06 parameters of pH, TSS, TDS, COD, BOD, O&G and as per the contents of the analysis report, the parameters were found to be within the prescribed limits. A copy of analysis report dated 12.09.2024 is enclosed as **Annexure-B**.


Environmental Engineer
Punjab Pollution Control Board
Regional Office-II, Ludhiana

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- c) The land area developed by the residential colony was found to be 0.134298 acres (650 sq.yard.) as per Karnal Technology. By considering the upper limit of hydraulic loading of treated effluent in sandy loam soil of Ludhiana i.e. 225 m³/hectare/day (91 m³/acre/day), as per hydraulic loading of treated effluent notified by the Ministry of Environment, Forest and Climate Change vide notification no. GSR.35E dated 14.01.2016, the land area was not found sufficient to discharge treated effluent @ 20 KLD as in the land area of 0.134298 acres developed under Karnal Technology, only 12.22 KLD effluent can be discharged.
- d) The project proponent has not installed any inlet meter, discharge meter and sub energy meter with its STP.
- e) No record has been produced with regard to STP operation.
- f) At present 27 plots out of total 70 plots in the residential colony are occupied. As per the calculations, STP of capacity 44 KLD is required to treat the domestic sewage of the residential colony as per present occupancy of 27 plots (15 person per plot) in an area of 9.56 acres. The calculation is shown in the tabular form below:

No. of occupied plots	27 Plots @ 15 residents each per plot	405 persons
Commercial Plots	3 shops @ 2 persons	6 persons
Flow for 405 residents	405 @ 135 lit./person/day	54.675 M3/day
Considering 135 ltr/person/day & 6 persons @ 45 ltr/day (shops)	6 persons @ 45 ltr/day (shops)	0.27 M3 /day
Total domestic water required		54.945 M3/day
Waste water generation @ 80 % of the total domestic water i.e. 43.956 KLD		


 Environmental Engineer
 Punjab Pollution Control Board
 Regional Office-II, Ludhiana

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As per norms of Punjab Urban Planning and Development Authority Building Rules, 2021 criteria for population may be taken as 15 persons per plot.

- g) In case of full occupancy, the colonizer will be required to install Sewage Treatment Plant of capacity 116 KLD. The calculation of wastewater discharge in case of full occupancy is shown in the tabular form as under:

No. of plots	70 Plots @ 15 residents each per plot	1050
Commercial Plots	24 shops @ 2 persons	48
Flow for 1050 residents Considering 135 ltr/ person/day & 48 persons @ 45 ltr/day (shops)	1050 @ 135 lit./person/day 48 persons @ 45 ltr/day (shops)	141.750 M3/day 2.16 M3 /day
Total domestic water required		143.91 M3/day
Waste water generation @ 80 % of the total domestic water i.e. 115.128 KLD		

- 4) That the above analysis, reveals that though the Sewage Treatment Plant of capacity 20 KLD installed at the site is meeting with the standards of the prescribed parameters, but the STP is not adequate for the present occupancy of 27 plots (15 person per plot) and also the land developed as per Karnal Technology is not adequate for the discharge of treated effluent of present occupancy.
- 5) That the reply / status report is submitted in compliance to order dated 25.07.2024 for kind consideration of the Hon'ble Tribunal.

Submitted by


Environmental Engineer
Punjab Pollution Control Board,
Regional Office-2, Ludhiana

Date: 16.10.2024

Place: Ludhiana



Punjab Pollution Control Board

REGIONAL OFFICE-II, Ludhiana

DETAILS TO BE SUPPLIED FOR THE COLLECTION OF SAMPLE

PART-A

1. Name & Address of the Industry *M/S Dynamic Infra-developers Pvt Ltd,
(Project Garden City, Village Dhroun, Dehlon Road,
Sahnewal, Ludhiana*
2. Raw material used
3. I) Product *Residential Colony*
- II) Processes involved
4. I) Give the name of the processes in operation at the time of sampling *All in operation*
- ii) The number of waste water streams from different processes alongwith discharge of each *one*
5. I) Quantity of industrial effluent Discharge per hour (in litres) *—*
- ii) Is the discharge of industrial effluent continuous or intermittent and if intermittent, day & time of its discharge *intermittent*
- iii) Is the quantity and quality of industrial effluent from different streams uniform throughout or not *non-uniform*
- iv) Present method of disposal of industrial effluent *out to land (Plantation)*
6. I) Working hours *24 hour*
- ii) Closed day *—*
7. Number of outlets through which industrial effluent is discharged/carried outside the industry *one*
8. Name of the occupants/representatives of the industry With designation present at the time of sampling *Sh. Ravi Kumar (operator)*
9. Processes not working at the time of sampling & why? *—*

10. Parameters to be analyzed

11. Sample preserved for (tick)

Inlet	Outlet	Parameter
P ₁ I ₁	P ₁ O ₁	BOD, PH, TDS, TSS
P ₂ I ₂	P ₂ O ₂	COD
P ₃ I ₃	P ₃ O ₃	Oil and grease

ban
Environmental Engineer
Punjab Pollution Control Board
Regional Office-II, Ludhiana

- i) Organic parameter (freezer below 40°C)
- ii) Metals (pH less than 2 with HNO₃)
- iii) Cyanide (pH above 10 with NaOH)
- iv) Oil & Grease (separate 1 lit sample)
- v) Others

12. Details visual report of Water & Air

13. i) Name the components of the ETP Which were working

All in operation

ii) If any component was not working, Why? —

14. Date & Time of collecting the sample

04.09.2024, 04:09 PM

15. Temperature in °C

16. Colour and odour of the sample

Inlet → yellowish

outlet → greyish

17. Type of sample collected grab or

grab

18. Point of sample collection

Inlet and outlet


19. Remarks: -

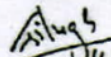
Note: -

1. The sample of trade effluent of M/s from the point mentioned at Sr. No. 8 above was collected in the presence of Sh. occupier representative of the industry/placed in dry and empty container after explaining the provisions of section 21 of the Water (Prevention & Control of Pollution) Act, 1974 to them. No request to send the sample to the State Water Laboratory under section 52(i) of the said Act has been made by occupier/representative of the industry. The sample was stirred and placed in dry bottle/dry bottles and sealed bearing inscription of AEE.

1. S. Anshuvinde Singh, AEE 3

2 4


Signature of the occupant/Representative of the industry with designation


04.9.24
Signature of the office official collecting the sample

Received sealed/unsealed and preserved sample on at through Sh.

BOARD ANALYST


Environmental Engineer
Punjab Pollution Control Board
Regional Office-II, Ludhiana



Punjab Pollution Control Board

Zonal Laboratory, E-64B-B, 2nd Floor,
Phase-5, Focal Point, Ludhiana.

Ph. 0181-2676110

E-mail: ppcb@punjabpollutioncontrol.com

Water Analysis Report

1. Laboratory Sample no.: E 121/Zonal Lab/2024
2. Name of Industry : M/Dynamic Infra Developer Pvt. Ltd.,
(Project Garden City) Village Dharour,
Dehlon Road, Sahnewal, Ludhiana
3. Name of Sample Collecting Officer : Er. Aushwinder Singh, ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਨ ਕੰਟਰੋਲ ਬੋਰਡ
4. Type of Sample : Grab ਮੋਤਰੀ ਖਣਡਰ-2/ਕੁੰਡਿਆਣਾ
5. Date of Sample Collection : 04.09.2024 ਏ.ਐ.ਈ. - I, II, III, IV
6. Date of Receiving: 04.09.2024
7. Method Followed IS 3025/ methods of APHA ਸਪੈਸ਼ੀ ਨੰਬਰ... 97.12, ਮਿਤੀ... 18/09/24 ਨੀ ਡਾਢ

Results:

Sr. No.	Parameters	Inlet	Outlet
1.	pH	7.5	7.2
2.	Total Suspended Solids (mg/l)	113	89
3.	Total Dissolved Solids (mg/l)	681	540
4.	Chemical Oxygen demand (mg/l)	264	120
5.	Bio-chemical Oxygen Demand (mg/l)	60	22
6.	Oil & Grease (mg/l)	BDL	BDL

Remarks :-

1. BDL means Below Method Detection Limit.
2. No specific standards are prescribed as per EPA, However if any stringent/other standards have been imposed by the board, the same shall prevail.

(Signature)
Junior Scientific Officer,
Zonal Lab, Ludhiana

Dated 12/09/2024

Ends. No. 2063-65

A copy of the above is forwarded to the following for information and necessary action please along with data sheet:-

1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office-1, Ludhiana.
3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office-2, Ludhiana.

(Signature)
Scientific Officer,
Zonal Lab, Ludhiana
11/9/24

(Signature)
Environmental Engineer
Punjab Pollution Control Board
Regional Office-II, Ludhiana